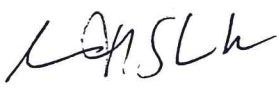


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

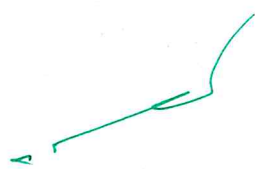
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/14	TP 5/17	Hearing	433(e)/ 433(f)	Schneider Electric IT Logistics Asia Pacific Pte. Ltd. Vs Tulip Data Centre Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Samarth Shreedhan 9900840996	Petitioner	

ORDER

Counsel for petitioner is present. Counsel is directed to comply the objections raised by the registry. List it on 28.09.2017.


MEMBER(J)


MEMBER(T)